

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 28 OF 2016 & IA NOS. 159, 160 & 215 OF 2016,
APPEAL NO. 235 OF 2015 & IA NO. 387 OF 2015,
APPEAL NO. 191 OF 2015 & IA NOS. 331 OF 2016 & 156, 157, 158 OF 2016,
APPEAL NO. 202 OF 2015 & IA NOS. 339 & 442 OF 2015 AND
APPEAL NO. 264 OF 2015 & IA NOS. 420 & 421 OF 2015 AND IA NOS. 211, 212, 213,
214 & 238 OF 2016**

Dated : 19th October, 2016

In the matter of:

**APPEAL NO. 28 OF 2016 & IA NOS. 159, 160 & 215 OF 2016 AND
APPEAL NO. 191 OF 2015 & IA NOS. 331 OF 2016 & 156, 157, 158 OF 2016**

Lanco Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

APPEAL NO. 235 OF 2015 & IA NO. 387 OF 2015

D.B. Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

APPEAL NO. 202 OF 2015 & IA NOS. 339 & 442 OF 2015

Athena Chhattisgarh Power Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

**APPEAL NO. 264 OF 2015 & IA NOS. 420 & 421 OF 2015 AND IA NOS. 211, 212, 213,
214 & 238 OF 2016**

SKS Power Generation (Chhattisgarh) Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Petitioner(s) :
Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **21.11.2016**

Court Master